

**Report and Accounts (2007-2008) of the National Institute of Public
Cooperation and Child Development, New Delhi and related papers.**

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH): Sir, I lay on the Table, a copy each (in English and Hindi) of the following papers:

- (a) Annual Report and Accounts of the National Institute of Public Cooperation and Child Development (NIPCCD), New Delhi, for the year 2007-2008, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 330/15/09]

Notification of the Ministry of Environment and Forests

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH): Sir, I lay on the Table, under sub-section (3) of Section 63 of the Water (Prevention and Control of Pollution) Act, 1974, a copy (in English and Hindi) of the Ministry of Environment and Forests Notification G.S.R. 559 (E), dated the 29th July, 2008, publishing the Central Pollution Control Board (Member-Secretary, Terms and Conditions of Service and Recruitment) Rules, 2008, along with delay statement. [Placed in Library. See No. L.T. 73/15/09]

- I. **Annual Budget (2009-10) of the Damodar Valley Corporation, Kolkata.**
- II. **MoUs between the Government of India and Various Corporations.**

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI BHARATSINH SOLANKI): Sir, I lay on the Table:-

- I. A copy (in English and Hindi) of the Annual Budget of the Damodar Valley Corporation, Kolkata, for the year 2009-10, under sub-section (3) of Section 44 of the Damodar Valley Corporation Act, 1948. [Placed in Library. See No. L.T. 160/15/09]
- II. A copy each (in English and Hindi) of the following papers:
 - (i) Memorandum of Understanding between the Government of India (Ministry of Power) and the NHPC Limited, for the year 2009-10. [Placed in Library. See No. L.T. 161/15/09]
 - (ii) Memorandum of Understanding between the Government of India (Ministry of Power) and the NTPC Limited, for the year 2009-10. [Placed in Library. See No. L.T. 30/15/09]
 - (iii) Memorandum of Understanding between the Government of India (Ministry of Power) and the Power Grid Corporation of India Limited (PGCIL), for the year 2009-10. [Placed in Library. See No. L.T. 31/15/09]